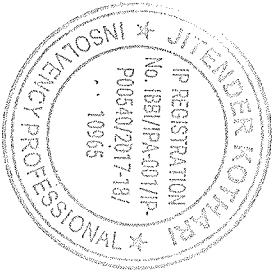


Annexure – 9

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 02/01/2024
List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Jitender Kothari
Resolution Professional of
ND S Art World Private Limited (under CIRP)
Acting as Resolution Professional u/s 16(5) of the IBC, 2016
IP Regn. No. IBI/PA-001/IP-P00540/2017-18/10965
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024